GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ

RAJYA SABHA UNSTARRED QUESTION NO. 1211

ANSWERED ON 30.07.2025.

IMPACT ASSESSMENT OF SVAMITVA SCHEME

1211. SHRI SADANAND MHALU SHET TANAVADE:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the total number of property cards issued under SVAMITVA scheme during last five years, State-wise/UT-wise, and extent of rural population covered so far.
- (b) year-wise budgetary allocations and actual expenditure under scheme during last five years, State-wise/UT-wise.
- (c) measurable impact of SVAMITVA on formal recognition of rural land ownership, ease of availing credit, and economic empowerment of villagers, State-wise/UT-wise.
- (d) whether Gram Panchayats or local bodies have utilised SVAMITVA-generated data for infrastructure development, welfare schemes, or spatial planning, if so, the details thereof; and
- (e) whether any third-party or academic evaluations have been undertaken to assess long-term outcomes of scheme?

ANSWER

MINISTER OF STATE FOR PANCHAYATI RAJ

(PROF. S. P. SINGH BAGHEL)

- a) As on 24thJuly 2025, drone survey has been completed in 3.26 lakh villages, 2.63 crore property cards have been prepared for 1.73 lakh villages. Drone survey is saturated in Andhra Pradesh, Madhya Pradesh, Uttar Pradesh, Chhattisgarh, Delhi, Kerala and Ladakh. The scheme has been saturated in Haryana, Uttarakhand, Puducherry, Goa, Tripura, Dadra Nagar Haveli Daman, Lakshadweep and A&N Island. Under the scheme, separate data for population coverage is not maintained. State/UT wise details are at **Annexure-I**
- b) The total outlay of the SVAMITVA Scheme is ₹ 566.23 crores. Under the Scheme, the Funds are provided to Survey of India (SoI) for Large Scale Mapping (LSM) using drones and establishing Continuous Operating Reference Stations (CORS) for States/UTs which have onboarded the Scheme. So far, ₹ 257.93 crores have been released under LSM component and ₹ 116.54 crores have been released under CORS component to SoI under SVAMITVA scheme. The year-wise details are attached as **Annexure-II**.

Funds amounting to ₹46.54 crores have also been released to NIC (through NIC-Services Inc.) till date to support the National Project Monitoring Unit (NPMU), enhancements to the Spatial Planning Application 'Gram Manchitra', central infrastructure, and other technical and software requirements.

Further, funding is also provided to the States/UTs for Information, Education, and Communication (IEC) activities and establishing State Project Monitoring Units (SPMUs). The year-wise and State-wisedetails of funds released to States for IEC and SPMU so far for the implementation of the SVAMITVA scheme, is attached as at **Annexure II.**

- c) SVAMITVA scheme has led to measurable benefits in formal recognition of land ownership in rural areas, access to credit using Property Cards as mortgage documents in banks and economic empowerment. As informed by D/o Financial Services vide letter dt 15th May 2025, bank loans worth Rs 1307 Crore have been sanctioned across various States/UTs on SVAMITVA property cards. State/UT wise details are at **Annexure-III.** Some states/UTs such as Himachal Pradesh, Punjab, Uttar Pradesh have enacted new laws or made amendments to existing laws for legal recognition of property cards. In States of Maharashtra, Gujarat, Andhra Pradesh and Karnataka, scheme has led to correct assessment of property tax in Gram Panchayats.
- d) SVAMITVA data is yet to be used for infrastructure planning and welfare scheme at the village level. Gram Manchitra is a geospatial application developed by the Ministry of Panchayati Raj to empower Rural Local Bodies (RLBs) in effective planning, monitoring, and better decision-making for Gram Panchayat Development Plan. This application contains geospatial tools like Proximity Analysis, Asset Planning tool, Street lights estimation tool, Vehicle Route Possibility tool, Assessment of Solar Energy Potential tool, and Property tax calculator tool developed in Gram Manchitra that uses the SVAMITVA Data, the use-cases for which are as below:
 - 1. Proximity Analyses tool: Proximity (Buffer) Analyses can be used in decision-making for planning of any asset's new location in RLBs
 - 2. Asset Planning Tool: Road construction cost can be estimated for the proposed roads in the Rural local bodies.
 - 3. Streetlights estimation Tool: Estimation and Sufficiency of Streetlights can be estimated using SVAMITVA Maps
 - 4. Vehicle Possibility Route Tool: Assessment of Vehicle Navigability for roads for reducing response time in case of emergency.
 - 5. Assessment of Solar Solar Energy Potential Tool: Based on type and area of Rooftops of property parcels, Solar Energy Potential of houses can be assessed.
 - 6. Property tax Calculator Tool: helps the Rural local bodies in estimation of own source of Revenue (OSR).
- e) Ministry of Panchayati Raj had undertaken impact evaluation of SVAMITVA scheme Pilot phase (2020-2021) in six states namely Haryana, Karnataka, Madhya Pradesh, Maharashtra, Uttar Pradesh and Uttarakhand through National Institute of Public Finance and Policy (NIPFP).

Annexure referred to in reply to part (a) of the "Rajya Sabha UnStarred Question No. 1211 answered on 30.07.2025 regarding Impact Assessment of SVAMITVA Scheme".

States/UTs	Targeted villages	Drone Flying	Property Cards	Number of
		Completed	prepared	Property Cards
		Villages	(villages)	prepared
Dadra and Nagar	80	_		4397
Haveli and				
Daman and Diu				
Goa	410	410	410	672646
Haryana	6260	6260	6260	2515646
Puducherry	96	96	92	2801
Uttarakhand	7441	7441	7441	278229
Andaman and	186	186	141	7409
Nicobar Islands				
Andhra Pradesh	13321	13321	0	0
Arunachal	5596	3630	0	0
Pradesh				
Assam	1074	946	0	0
Chhattisgarh	15791	15791	1867	123491
Delhi	31	31	0	0
Gujarat	15052	14199	8882	1453879
Himachal Pradesh	15196	13920	364	5419
Jammu and	4429	4402	1294	43910
Kashmir				
Jharkhand	757	240	0	0
Karnataka	30757	23338	4125	1027094
Kerala	597	597	0	0
Ladakh	232	232	225	18788
Lakshadweep	10	10	10	13563
Islands				
Madhya Pradesh	43014	43014	37931	4610793
Maharashtra	37819	37609	19858	3193881
Manipur	2555	209	0	0
Mizoram	550	433	27	2909
Odisha	3054	2724	43	1716
Punjab	12083	10461	178	
Rajasthan	36300	35929	14779	1248332
Sikkim	1	1	0	0
Tamil Nadu	3	3	0	0
Telangana	5	5	0	0
Tripura	898	19	893	571783
Uttar Pradesh	90573	90573	68377	10486961
Total	344171	326110	173272	26307736

Annexure-II

Annexure referred to in reply to part (b) of the "Rajya Sabha UnStarred Question No. 1211 answered on 30.07.2025 regarding Impact Assessment of SVAMITVA Scheme".

Release of	funds to St	ates/UTs for	· IEC and Sl as on 25.	_	onents unde	r SVAMITV	/A scheme
State / UT	2020-21	2021-22	2022-23	2023-24	2024-25	2025-26	Total
Andhra Pradesh		26,70,000					26,70,000
Arunachal Pradesh		16,54,250					16,54,250
Assam		54,74,750		32,94,598	29,30,402		1,16,99,75
Chhattisga rh		13,14,500					13,14,500
Dadra Nagar Haveli & Daman Diu		2,19,750					2,19,750
Gujarat				10,85,000	22,51,641	6,14,438	39,51,079
Haryana	21,61,270			- , ,	<i>y- y-</i>	-, ,	21,61,270
Himachal Pradesh		41,15,250					41,15,250
Karnataka	7,75,125						7,75,125
Kerala	. , ,			3,84,375			3,84,375
Ladakh				30,375			30,375
Madhya Pradesh	47,68,750	45,08,750		,			92,77,500
Maharashtr a	10,52,500						10,52,500
Mizoram		2,77,750					2,77,750
Odisha		11,50,000					11,50,000
Punjab		13,24,500	7,80,000	23,40,000	23,40,000		67,84,500
Rajasthan			61,40,000				61,40,000
Tripura		3,87,000					3,87,000
Uttar Pradesh	1,44,75,00						1,44,75,00
Uttarakhan d	15,10,000						15,10,000
Total	2,47,42,64	2,30,96,50	69,20,000	71,34,348	75,22,043	6,14,438	7,00,29,97 4
-		ear-wise fun					
Componen t	2020-21	2021-22	2022-23	2023-24	2024-25	2025-26	Total
CORS	55,42,35,1	61,11,79,3	0	0	0		1,16,54,14,

	15	40					455
LSM	19,49,22,2	70,37,24,1	91,86,80,0	48,79,90,1	27,40,25,8		2,57,93,42,
	40	60	00	99	00		399
IEC and	2,47,42,64	2,30,96,50	69,20,000	71,34,348	75,22,043	6,14,438	7,00,29,97
SPMU	5	0					4
NICSI	2,26,00,00	6,19,40,98	12,44,00,0	4,16,00,00	14,99,00,0	6,50,00,00	46,54,40,9
	0	7	00	0	00	0	87
Workshop				32,75,453			32,75,453
Total	79,65,00,0	1,39,99,40,	1,05,00,00,	54,00,00,0	43,14,47,8	6,56,14,43	4,28,35,03,
	00	987	000	00	43	8	268

Annexure-III

Annexure referred to in reply to part (c) of the "Rajya Sabha UnStarred Question No. 1211 answered on 30.07.2025 regarding Impact Assessment of SVAMITVA Scheme".

State/UT	No. of Loans	Amount Disbursed (₹ Cr.)
Madhya Pradesh	1324	98.77
Rajasthan	8559	1201.54
Maharashtra	22	2.61
Ladakh	9	1.61
Mizoram	17	2.87
Total	9931	Rs 1307